

### Refusal by Doctors to Treat a Boy

457. SMRI BIR CHANDRA DEB BURMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a press report which appeared in the Hindustan Times of June 11, 1977 to the effect that the doctors in the Irwin Hospital, New Delhi refused to treat a boy who was carried to the hospital by a British tourist;

(b) whether Government have received a telegram from the tourist addressed to Health Minister;

(c) if so, what are the details thereof; and

(d) what action Government propose to take in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes.

(b) No.

(c) Does not arise.

(d) The Delhi Administration which has administrative control over Irwin Hospital has been asked to look into the matter.

### Option by Minister for Small Bungalows

458. SHRI VITHAL GADGIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of Central Ministers who have opted for smaller bungalows than what they are entitled to; and

(b) whether it is a fact that some bungalows allotted to Ministers are furnished at a scale which is more than the permissible limit?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-

HABILITATION (SHRI SIKANDAR BAKHT): (a) Two.

(b) No, Sir.

### Arbitrary Gradation of Wheat

459. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to the report which appeared in the Times of India of April 27, 1977 regarding arbitrary gradation of wheat;

(b) whether it is a fact that farmers of Haryana have complained against arbitrary gradation of wheat resorted to by the Government agencies to deprive them of the procurement price of Rs. 110 per quintal of wheat; and

(c) if so, what action Government have taken or propose to take to redress the grievances of the farmers in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) and (c) The matter was referred to the State Government who have intimated that the reported allegations about arbitrary gradation of wheat are not correct. The farmers' interests are being fully safeguarded by the procuring agencies who are purchasing wheat in accordance with the specifications laid down by the Central Government.

किराये की इमारतों में केन्द्रीय सरकार के कार्यालय

460. श्री प्रकाशवीर शास्त्री: क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली तथा नई दिल्ली में केन्द्रीय सरकार के बहुत से